

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 2 OF 2018 &
IA NOS. 10 & 1096 OF 2018**

Dated: 16th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s Prism Cement Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Amit Kapur
Mr. S. Venkatesh
Mr. Sandeep Rajpurohit
Mr. Samarth Kashyap

Counsel for the Respondent(s) :

Mr. Alok Shankar for R-1

Mr. Paramhans for
Mr. Aashish
Mr. R.A. Sharma (Rep.) for R.3 & 6

Mr. M.G. Ramachandran
Mr. Vikas Upadhyay
Mr. Deepak Chandela for R-4

Mrs. Shikha Ohri for R-5

ORDER

List the matter for hearing on **04.10.2018** along with Appeal No. 179
of 2018.

(I.J. Kapoor)
Technical Member
mk/tpd

(Justice Manjula Chellur)
Chairperson